## **Declaration or Assets and Liabilities**

Year 2021-22

	2) 1(//	
0	I, ARJUN KUMAR son/daughter/wife of LATE LAL BIHARIRAY	
	I AKJUN SOME	
- ^	Veers belonging to ASSISTANT CADRE 1303	+
19+6	agedX.t.	
1-122	and presently working as	
iolo 1	given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my	
	given herein below the details of the assets (mine vase)	
70	spouse and dependants*:	

## Details of movable assets A

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl.	Description	Self ARIUN KUMAR	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
No. (i)	Cash	20,000	25,000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	CRT RVM	CDI, DEOGHAR			
(iii)	Bonds, Debentures and shares in Companies		•			
(iv)	institutions, NSS	, (1.05 LAKID	(4 LAKH)			
(v)	Motor Vehicle (details of make etc.)					
(vi	Jewellery (give details of weigh and value)	ve GOLD-35 GRN ht 13-1,75,000/-	RS. 10,25,000 SILVER 5000 B - 32500	IR.		
(v	ii) Other asse such as values claims / interes	of	****			

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed

\* Dependant here means a person substantially dependent on the income of the employee.

## **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will B also have to be indicated]

S1.	Description	Self	Spouse name (s)	Dерепцант-1	Dependant-2	Dependant-3
No.						
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-				
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)						
(v)	Other (such as interest in property)	-	_			

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed Give also Permanent Account Number (PAN)]	2021. 22 BINMPK8317 D.	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [ Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail GPF/CPF/PRAN No.	:-	PTS/BLA- 1297
Gender	:-	(M/F)
Date of Birth	:-	03101971 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District  I hereby declare t	:- hat the a	BEGUSARAT  above details are true to the best of my knowledge and belief.

Signature: Study JAB

Name of Employee: ARIUN KUMAR

Designation: ASSISTANT

Department: \_ B.V. 1. PATMA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Place:

Date: